

List of cases in which Electronic Service of process has taken place during the month of May 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. SANJIV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL					
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL					
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL					
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West						
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS/COMM/602/2021	M/S PSA POLYMERS PVT LTD VS M/S SONB K METLOPLARS PVT LTD	SH. BHAGAT R.L.	21.11.2021	18.05.2022	
			CS/COMM/676/2021	M/S PSA POLYMERS PVT LTD VS MR. SANJAY JAIN	SH. BHAGAT R.L.	21.11.2021	18.05.2022	
			CS/COMM/675/2021	M/S PSA POLYMERS PVT LTD VS M/S LA-MED HEALTH CARE PVT LTD	SH. BHAGAT R.L.	21.11.2021	18.05.2022	
			CS/COMM/696/2021	JITENDER SANKHALA VS WORLD SCRAP RECYCLING SOLUTION PVT LTD	RADHA KISHAN	24.12.2021	18.05.2022	
			CS/COMM/12/2022	OM LOGISTICS LTD VS FENDA AUDIO INDIA PVT LTD	SARUN AGGARWAL	03.01.2022	18.05.2022	
			CS/COMM/380/2022	PRAMOD TANDON VS MANOJ KUMAR ANDORS	PUNEET AHUJA	25.05.2022	26.05.2022	
			CS/COMM/155/2019	M/S FANKAAR INTERIORS PVT LTD VS M/S HBN HOME COLONISERS PVT LTD	RAJAT JOSHEP	15.05.2019	27.05.2022	

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			CS/COMM/369/2022	PUNJAB NATIONAL BANK VS SUNIL KUMAR SHARMA	PARIKSHIT MAHIPAL	21.05.2022	27.05.2022
			CS/COMM/313/2021	B.E.C CONDUITS PVT LTD VS M.J.ENGINEERING WORLD PVT LTD	BHUMIKA VSKAPOOR	27.07.2021	27.05.2022
			CS/COMM/324/2020	RAKESH GARG VS VECTOR PROJECTS INDIA PVT LTD	RAJEEV KUMAR JHA	12.011.2020	30.05.2022
			CS/COMM/373/2021	M/S WELCOME SHOES PVT LTD VS M/S DESHMUKH TRADERS	Vineet Taneja	06.09.2021	30.05.2022
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI					
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 389/2022	M/S. DAGA TRADING PVT. LTD. VS. M/S. CSM ECOGREENS INFRASTRUCTURE PVT. LTD.		29.04.2022	05.05.2022
			CS (COMM.) NO. 378/2022	M/S. PRAKASH MASALA CO. P. LTD. VS. M/S. NANAJI NAMKEEN UDYOG P. LTD.		25.04.2022	05.05.2022

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			CS (COMM.) NO. 378/2022	M/S. PRAKASH MASALA CO. P. LTD. VS. M/S. NANAJI NAMKEEN UDYOG P. LTD.		25.04.2022	05.05.2022	
			CS (COMM.) NO. 378/2022	M/S. PRAKASH MASALA CO. P. LTD. VS. M/S. NANAJI NAMKEEN UDYOG P. LTD.		25.04.2022	05.05.2022	
			CS (COMM.) NO. 385/2022	FOSROC CHEMICAL PVT. LTD. VS. N. S. CONCRETES PVT. LTD.		28.04.2022	06.05.2022	
			CS (COMM.) NO. 370/2022	VINAYAK UPMANYA VS. EATBUD FOOD PVT. LTD.		21.04.2022	06.05.2022	
			CS (COMM.) NO. 370/2022	VINAYAK UPMANYA VS. EATBUD FOOD PVT. LTD.		21.04.2022	06.05.2022	
			OMP-COMM-52/2022	SWASTIK INFRASTRUCTUR PVT. LTD. VS. B. D. SHARMA		28.03.2022	11.05.2022	

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			CS (COMM.) NO. 300/2022	BELAIR TRAVELS AND-CARGO PVT. LTD. VS. KOREAN AIRLINES		25.03.2022	12.05.2022	
			CS (COMM.) NO. 300/2022	BELAIR TRAVELS AND-CARGO PVT. LTD. VS. KOREAN AIRLINES		25.03.2022	12.05.2022	
			CS (COMM.) NO. 300/2022	BELAIR TRAVELS AND-CARGO PVT. LTD. VS. KOREAN AIRLINES		25.03.2022	12.05.2022	
			CS (COMM.) NO. 300/2022	BELAIR TRAVELS AND-CARGO PVT. LTD. VS. KOREAN AIRLINES		25.03.2022	12.05.2022	
			OMP-COMM-24/2022	M/S. MUBARAK-OVERSEAS PVT. LTD. VS. UOI AND ORS.		28.01.2022	17.05.2022	
			OMP-COMM-23/2022	M/S. MUBARAK-OVERSEAS PVT. LTD. VS. UOI AND ORS.		28.01.2022	17.05.2022	

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			OMP-COMM-132/2021	M/S. ATC FOODS PVT. LTD. VS. UOI		16.12.2021	17.05.2022	
			OMP-COMM-18/2022	FINVASIA SECURITIES PVT. LTD. VS. MANOJ KUMAR		20.01.2022	17.05.2022	
			CS (COMM.) NO. 421/2022	M/S. GLOBE GROUND INDIA PVT. LTD. VS. M/S. GIROMY SOMANI INC.		09.05.2022	17.05.2022	
			CS (COMM.) NO. 421/2022	M/S. GLOBE GROUND INDIA PVT. LTD. VS. M/S. GIROMY SOMANI INC.		09.05.2022	17.05.2022	
			CS (COMM.) NO. 424/2022	ASAHI INDIA GLASS LTD. VS. ALUMILITE ARCHITECHURALS LTD.		11.05.2022	17.05.2022	
			CS (COMM.) NO. 424/2022	ASAHI INDIA GLASS LTD. VS. ALUMILITE ARCHITECHURALS LTD.		11.05.2022	17.05.2022	

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			CS (COMM.) NO. 405/2022	M/S. AMBIENCE-COMMERCIAL DEVELOPMENT PVT. LTD. VS. M/S. KWALS KITCHEN TECHNOLOGONH		04.05.2022	17.05.2022	
			CS (COMM.) NO. 405/2022	M/S. AMBIENCE-COMMERCIAL DEVELOPMENT PVT. LTD. VS. M/S. KWALS KITCHEN TECHNOLOGONH		04.05.2022	17.05.2022	
			CS (COMM.) NO. 405/2022	M/S. AMBIENCE-COMMERCIAL DEVELOPMENT PVT. LTD. VS. M/S. KWALS KITCHEN TECHNOLOGONH		04.05.2022	17.05.2022	
			CS (COMM.) NO. 405/2022	M/S. AMBIENCE-COMMERCIAL DEVELOPMENT PVT. LTD. VS. M/S. KWALS KITCHEN TECHNOLOGONH		04.05.2022	17.05.2022	
			OMP-COMM-132/2021	M/S. ATC FOODS PVT. LTD. VS. UOI		16.12.2021	21.05.2022	
			OMP-COMM-24/2022	M/S. MUBARAK-OVERSEAS PVT. LTD. VS. UOI AND ORS.		28.01.2022	21.05.2022	

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			OMP-COMM-23/2022	M/S. MUBARAK OVERSEAS PVT. LTD. VS. UOI AND ORS.		28.01.2022	21.05.2022	
			CS (COMM.) NO. 386/2022	M/S. U. V. ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. UNIFIED VISION CAPITAL LTD.		03.02.2022	23.05.2022	
			CS (COMM.) NO. 386/2022	M/S. U. V. ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. UNIFIED VISION CAPITAL LTD.		03.02.2022	23.05.2022	
			CS (COMM.) NO. 386/2022	M/S. U. V. ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. UNIFIED VISION CAPITAL LTD.		03.02.2022	23.05.2022	
			CS (COMM.) NO. 386/2022	M/S. U. V. ASSET RECONSTRUCTION COMPANY LTD. VS. M/S. UNIFIED VISION CAPITAL LTD.		03.02.2022	23.05.2022	
			CS (COMM.) NO. 407/2022	RAMANLAL RAGHUNATHAMJI JAIN VS. B/S. BCI CELLO INDIA P. LTD.		05.05.2022	23.05.2022	

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			CS (COMM.) NO. 407/2022	RAMANLAL RAGHUNATHAMJI JAIN VS. B/S. BCI CELLO INDIA P. LTD.	-	05.05.2022	23.05.2022	
			CS (COMM.) NO. 440/2022	HINDUSTAN MEDIA VENTURES LTD. VS. BALAJI SHIKSHA PVT. LTD.	-	20.05.2022	24.05.2022	
			CS (COMM.) NO. 441/2022	HINDUSTAN MEDIA VENTURES LTD. VS. BALAJI SHIKSHA PVT. LTD.	-	20.05.2022	24.05.2022	
			CS (COMM.) NO. 433/2022	CORROSSION ENGINEERS PVT. LTD. VS. KUNDAN PRECISION COMPENTENTS PVT. LTD.	-	19.05.2022	24.05.2022	
			CS (COMM.) NO. 433/2022	CORROSSION ENGINEERS PVT. LTD. VS. KUNDAN PRECISION COMPENTENTS PVT. LTD.	-	19.05.2022	24.05.2022	
			CS (COMM.) NO. 433/2022	CORROSSION ENGINEERS PVT. LTD. VS. KUNDAN PRECISION COMPENTENTS PVT. LTD.	-	19.05.2022	24.05.2022	

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			CS (COMM.) NO. 433/2022	CORROSION ENGINEERS PVT. LTD. VS. KUNDAN PRECISION COMPENTENTS PVT. LTD.		19.05.2022	24.05.2022	
			OMP-COMM-58/2019	K R TRADERS VS. UOI		20.03.2019	26.05.2022	
			CS (COMM.) NO. 445/2022	M/S. DAGA TRADING-PVT. LTD. VS. SURESH PAREEK		23.05.2022	26.05.2022	
			CS (COMM.) NO. 445/2022	M/S. DAGA TRADING-PVT. LTD. VS. SURESH PAREEK		23.05.2022	26.05.2022	
			CS (COMM.) NO. 445/2022	M/S. DAGA TRADING-PVT. LTD. VS. SURESH PAREEK		23.05.2022	26.05.2022	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI						

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12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)182/22	CANARA BANK VS NAVEEN BHANDARI	ANKUR AGGARWAL	07.03.2022	05.05.2022	
			CS(COMM.)218/22	FEDERAL BANK LTD. VS ANKUR MILI ANDORS	JOBY P. VARGHESE	31.03.2022	06.05.2022	
			CS(COMM.)37/22	CICI BANK LTD. VS SATPAL SHARMA	CHETNA BHALLA	16.02.2022	06.05.2022	

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			CS(COMM.) 96/22	CANARA BANK VS SHISH PAL	ANSHUMAN SRIVASTAVA	21.03.2022	10.05.2022	
			CS(COMM.) 430/21	STATE BANK OF INDIA VS PANKAJ BABU YADAV AND ANR.	RAJEEV SAGAR	22.12.2021	18.05.2022	
			CS(COMM.) 432/21	STATE BANK OF INDIA VS MANOJ KUMAR AND ANR.	RAJEEV SAGAR	22.12.2021	18.05.2022	
			CS(COMM.) 356/21	UNION BANK OF INDIA VS K.I.S. DECOR FILM	KAMAL KANT CHHABRA	21.10.2021	21.05.2022	

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			CS(COMM.) 355/21	UNION BANK OF INDIA VS ALI MOHD. AND ANR.	KAMAL KANT CHHABRA	21.10.2021	21.05.2022	
			CS(COMM.) 48/22	STATE BANK OF INDIA VS AMIT KUMAR GUPT AND ANR.	Arvind Gupta	14.01.2022	23.05.2022	
			OMP(I) (COMM.)22 3/2022	HDFC BANK LTD. VS MUJAHID AHMED	AMITA KUMARI	04.03.2022	24.05.2022	
			CS(COMM.) 66/22	M/S. SABSANG FINANCE (P) LTD. VS MR. AMIT KARANWAL AND ANR.	MOHD. HABIB	17.01.2022	30.05.2022	

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			CS(COMM.) 245/22	RPRP AND ASSOCIATES V/S. MAG FILTERS AND EQUIPMENTS LTD. AND ORS.	PANKAJ GUPTA PVT.	18.04.2022	30.05.2022
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST					
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST					
16	SH. SANJAY SHARMA-I	EAST					
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST					

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18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) NO. 182/2022	MAPS CREATION PVT. LTD. VS. RAVI VERMA	SAMRIDHI	09/02/2022	26/05/2022	
			CS(COMM) NO. 117/2022	M/S SV CREATIONS VS. M/S PRIYA KNITWEAR AND OTHERS	TARUN KASHYAP	14/02/2022	30/05/2022	
			CS(COMM) NO. 119/2022	SHRISHTI FASHION VS. M/S SUDIKSHA ENTERPRISES	TARUN KASHYAP	14/02/2022	30/05/2022	
			CS(COMM) NO. 110/2022	M/S SHRISHTI FASHION VS. M/S PRIYA KNITWEAR AND OTHERS	TARUN KASHYAP	14/02/2022	30/05/2022	
19	MS. SUKHVINDER KAUR	Shahdara	NIL					
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL					
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL					
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
Total					69			